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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 99/2023 & CRL.M.A. 404/2023**

DARSHANSINGH BHANDARI

..... Petitioner

Through: Mr. Harsh Khanna, Mr. Vivek Jain,
Ms. Aastha Tiwari, Advocates.

versus

THE STATE GOVT OF NCT OF DELHI & ANR.

..... Respondents

Through: Mr. Hitesh Vali, APP for the State
with S.I. Banwari Lal, P.S. Mehrauli.
Mr. Saurabh Sharma, Advocate for R-
2.

CORAM:

HON'BLE MR. JUSTICE AMIT SHARMA

ORDER

10.04.2023

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1. At request of learned counsel for the respondent no. 2, re-notify on 10.07.2023.
2. Interim order to continue till the next date of hearing.

AMIT SHARMA, J

APRIL 10, 2023/ab